# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA

UNSTARRED QUESTION NO: 3599 TO BE ANSWERED ON: 22.03.2023

## **Black Marketing of Coal**

#### 3599. SHRI RAMDAS C. TADAS:

## Will the Minister of COAL be pleased to state:

- (a) whether people engaged in transportation of coal in ECL, BCCL and CCL of the Coal India Limited (CIL) along with the officials of the CIL are allegedly indulged in black marketing, if so, the details thereof;
- (b) the details of the number of such cases that were brought to the cognizance of the Government and the action taken against the culprits during the last three years;
- (c) whether the defaulting transporter has been blacklisted; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) to (d) There are no such cases where people engaged in transportation of Coal in Eastern Coalfields Limited (ECL), Bharat Coking Coal Limited (BCCL) and Central Coalfields Limited (CCL) of Coal India Limited (CIL) along with officials of CIL are indulged in black marketing.

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